

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/BB/17	-	For filing objections	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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(1) MUKESH YADAV  
8050162057

Applicant :-  
Flight Raja

Mukesh Yadav

(2) VIKNAR  
ANMEP  
9916 990187

RESPONDENT

Vikar AnmeP


(3) Skysom Thang  
MD. of Air Pegasus (P) Ltd

(~~ORDER~~ Air Pegasus Ltd)



Counsel for Petitioner is present. Counsel for Respondent is also present.  
Counsel for Respondent filed objections. For hearing list it on  
21/12/2017.

  
Member (T)

  
Member (J)